GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

STARRED QUESTION NO:257 ANSWERED ON:14.03.2001 MPLADS M. JAGANNATH

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government ensure that MPLADS funds are used for the purpose as per guidelines laid down in the MPLADS;
- (b) if so, the details of cases of violation of guidelines detected during the last two years: and
- (c) the measures proposed to ensure the utilization of the funds for the purpose for which they were sanctioned?

Answer

MINISTER OF STATEN THE MINISTRYOFPLANNING, MINISTEROFSTATE IN THE MINISTRY OF STATISTICS AN PROGRAMME IMPLEMENTATION, INISTEROF STATE FOR THE DEPARTMENT OF MINISTRATIVEREFORMS AND PUBLIC GRIEVANCES IN THEMINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

(a),(b)&(c) A statement is laid on the Table of the House

STATEMENTTO BE LAID ON THE TABLE OF THE HOUSE WRESPECTTOLOKSABHA STARRED QUESTION NO.25 REGARDING MPLADS BY DR. MANDA JAGANNATH TO BE ANSWERED ON 14.3.2001.

- (a) Under Member of Parliament Local Area DevelopmentScheme, District Heads are to implement works recommended by Members of Parliament strictly according to the provisions of the Guidelines on MPLADS. The Ministry of Statistics & Programme Implementation periodically advises the District Heads/State Government in this regard.
- (b) 49 cases of alleged violations of Guidelines were brought to the notice of the Ministry by Members of Parliament during theyears 1999 and 2000. These violations mainly relate to taking up of works without recommendation of the MPs or on the recommendation of their representatives, execution of non permissible works, entrusting works to private contractors, misuse/misutilisation of funds and non erection of signboards under MPLADS.
- (c) A sand when any instance of violation of Guidelines is brought to the notice of the Government, the concerned State Government/UT Administration is requested to investigate into the matter and take remedial action.